National Company Law Tribunal

Allahabad Bench

CPNO. 1/ND/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Dr. Vishwish Dut TiwasiV/S Grafaxy Life Care Section of the companies act/1 & B code: 397/398 of Companies Aus 1956

SI. NO.

Shahid Kazam Adv. Representation

Shahid Kazam Adv. Petitioner

CP No.1/ND/2016

Parties are represented by their respective counsel. The order on the impleadment application is not ready. Further, the counsel for both the parties are having consensus for fixing some other date, for the purpose of arguments in respect of maintainability of application, as Mr. Abhay K Das Sr. Counsel is not available today. Meanwhile, this Court may proceed to pronounce order on impleadment application.

In view of above the matter is adjourned to 15th December, 2017.

Dated:23.11.2017

Typed by: (Stenographer) H.P. Chaturvedi, Member (Judiciai)